

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS. 8518-8520 OF 2018

CITIZENS FOR GREEN DOON AND ORS. ... Appellant(s)

Versus

UNION OF INDIA AND ORS. ... Respondent(s)

O R D E R

Shri Sanjay Parikh, learned counsel appearing on behalf of the appellants submits that after a number of hearings that have been given by the three-Member Bench and the fact that they reserved the judgment on 31.05.2018 should, in the fitness of things, go back to that Bench alone.

Since the matter appear to be a complex one and has been heard over several days, we take it that the re-hearing will only be on some final aspects.

This being the case, we accede to what Shri Parikh says and request the Chairman to grant at least one clear day to the same Tribunal to finally dispose of the matters before it.

The civil appeals are disposed of accordingly.

Pending applications, if any, shall stand disposed  
of.

.....J.  
(ROHINTON FALI NARIMAN)

.....J.  
(INDU MALHOTRA)

New Delhi,  
Dated: 27<sup>th</sup> August, 2018.

OUT-TODAY

ITEM NO.60

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8518-8520/2018

CITIZENS FOR GREEN DOON &amp; ORS.

Appellant(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

IA No. 12002 of 2018-Exemption from filing c/c of the impugned judgment)

IA No. 11999 of 2018-Stay application

Date : 27-08-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MS. JUSTICE INDU MALHOTRA

For Appellant(s)

Mr. Sanjay Parikh, Adv.

Mr. Ritwick Parikh, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR

Mr. K.Amrit Kumar Sharma, Adv.

Ms. Sanjana Srikumar Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The appeals are disposed of in terms of the signed order.

Pending applications, if any, shall stand disposed of.

(SHASHI SAREEN)  
AR CUM PS(TAPAN KUMAR CHAKRABORTY)  
BRANCH OFFICER

(Signed order is placed on the file)